

CORRIGENDUM TO PUBLIC ANNOUNCEMENT DATED DECEMBER 4, 2014, DETAILED PUBLIC STATEMENT DATED DECEMBER 10, 2014, CORRIGENDUM DATED DECEMBER 30, 2014, REVISED DETAILED PUBLIC STATEMENT DATED FEBRUARY 5, 2015 AND THE DRAFT LETTER OF OFFER FIRST FILED WITH THE SECURITIES AND EXCHANGE BOARD OF INDIA AND STOCK EXCHANGES AND SENT TO MANGALORE CHEMICALS AND FERTILIZERS LIMITED ON DECEMBER 18, 2014, AS AMENDED AND RE-FILED WITH THE SECURITIES AND EXCHANGE BOARD OF INDIA AND STOCK EXCHANGES AND RE-SENT TO MANGALORE CHEMICALS AND FERTILIZERS LIMITED ON FEBRUARY 11, 2015 FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

MANGALORE CHEMICALS & FERTILIZERS LIMITED

Registered Office: UB Tower, Level-11, UB City, No. 24, Vittal Mallya Road, Bangalore - 560 001
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OPEN OFFER FOR ACQUISITION OF UP TO 4,33,29,000 (FOUR CRORE, THIRTY THREE LAKH, TWENTY NINE THOUSAND) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF INR 10 (RUPEES TEN) EACH COMPRISING 36.56% (THIRTY SIX POINT FIVE SIX PER CENT) OF THE FULLY DILUTED VOTING EQUITY SHARE CAPITAL AS OF THE 10TH WORKING DAY FROM THE CLOSURE OF THE TENDERING PERIOD OF THE OFFER, FROM THE PUBLIC SHAREHOLDERS OF MANGALORE CHEMICALS & FERTILIZERS LIMITED ("TARGET COMPANY") BY ZUARI FERTILISERS AND CHEMICALS LIMITED ("ACQUIRER") TOGETHER WITH ZUARI AGRO CHEMICALS LIMITED AS THE PERSON ACTING IN CONCERT ("PAC") WITH THE ACQUIRER (THE "OFFER"/"OPEN OFFER").

This corrigendum ("Revised Schedule Corrigendum"), is being issued by ICICI Securities Limited, for and on behalf of the Acquirer together with PAC in respect of the Offer to the Shareholders of the Target Company pursuant to revisions/amendments in the schedule of major activities relating to the Offer made in the Letter of Offer, as directed by SEBI vide their letters dated February 27, 2015 and March 12, 2015.

This Revised Schedule Corrigendum should be read in continuation of, and in conjunction with the Public Announcement dated December 4, 2014 ("PA"), Detailed Public Statement dated December 10, 2014 ("DPS"), the corrigendum dated December 30, 2014 ("Offer Size Revision Corrigendum"), the revised detailed public statement dated February 5, 2015 ("Revised DPS") and the draft letter of offer, first filed with SEBI and Stock Exchanges and sent to the Target Company on December 18, 2014, as amended and re-filed with SEBI and Stock Exchanges and re-sent to the Target Company on February 11, 2015 ("DLoF").

Capitalized terms used herein but not specifically defined shall have the same meaning ascribed to such terms in the DPS, the Offer Size Revision Corrigendum, the Revised DPS and the DLoF. This Revised Schedule Corrigendum is being issued in all the newspapers in which the DPS and the Revised DPS were published.

The Shareholders of the Target Company are requested to kindly note the following revisions/amendments in the schedule of major activities relating to the Offer:

SCHEDULE OF MAJOR ACTIVITIES RELATING TO THE OFFER		
Activity	Original Day and Date	Revised Day and Date
Date of the PA	Thursday, December 04, 2014	Thursday, December 04, 2014
Date of publishing the DPS	Thursday, December 11, 2014	Thursday, December 11, 2014
Filing of the Draft Letter of Offer with SEBI	Thursday, December 18, 2014	Thursday, December 18, 2014
Last date for public announcement of a competing offer(s)	Friday, January 02, 2015	Friday, January 02, 2015
Last date for receipt of comments from SEBI on the DLoF (in the event, SEBI has not sought clarifications or additional information from the Manager to the Offer)	Friday, January 09, 2015	Friday, February 27, 2015
Identified Date*	Tuesday, January 13, 2015	Monday, April 06, 2015
Date by which Letter of Offer will be dispatched to the Shareholders as on the Identified Date	Tuesday, January 20, 2015	Monday, April 13, 2015
Last date for upward revision of Offer Price and/or Offer Size	Thursday, January 22, 2015	Wednesday, April 15, 2015
Last date for publication in newspapers regarding the upward revision of Offer Price and/or Offer Size	Friday, January 23, 2015	Thursday, April 16, 2015
Last date by which the recommendation of the committee of independent directors of the Target Company will be published	Friday, January 23, 2015	Friday, April 17, 2015
Date of public announcement for opening of the Offer in the newspapers where the DPS has been published	Tuesday, January 27, 2015	Monday, April 20, 2015
Date of commencement of the Tendering Period (Offer opening date)	Wednesday, January 28, 2015	Tuesday, April 21, 2015
Date of expiry of the Tendering Period (Offer closing date)	Tuesday, February 10, 2015	Wednesday, May 06, 2015
Last date of communicating rejection/ acceptance and payment of consideration for accepted Equity Shares and/or share certificate(s)/demat delivery instruction for rejected Equity Shares will be dispatched/ issued	Wednesday, February 25, 2015	Wednesday, May 20, 2015

**Date falling on the 10th (tenth) Working Day prior to the commencement of the Tendering Period. Identified date is only for the purpose of determining the Shareholders of the Target Company to whom the Letter of Offer shall be mailed. It is clarified that all the Shareholders (as defined below), registered or unregistered, of the Target Company who own Equity Shares are eligible to participate in this Offer at any time during the Tendering Period.*

Other Information

- All other terms and conditions of the Offer as set out in the PA, the DPS, the Offer Size Revision Corrigendum, the Revised DPS and the DLoF remain unchanged.
- The Acquirer and the PAC and their respective directors accept full responsibility for the information contained in the Revised Schedule Corrigendum and for the fulfillment of obligations under the SEBI (SAST) Regulations in respect of this Offer.
- This Revised Schedule Corrigendum is also expected to be available on the SEBI's website (www.sebi.gov.in).

ISSUED FOR AND ON BEHALF OF THE ACQUIRER AND THE PAC BY THE MANAGER TO THE OFFER



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Contact Person: Mr. Ayush Jain/Mr. Vishal Kanjani

SEBI Registration Number: INM000011179

Date : April 8, 2015

Place : Mumbai

PRESSMAN

Size : 12(w) x 30(h)